

DIVISION BENCH

ITEM NO.118

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

EP No.01/ALD/2023 IN CP No.52/ALD/2021

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 8th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NAVEEN SAXENA & ORS V/S DPEERS ALLIED CORPORATION LTD & ORS.
UNDER SECTION	73(4) OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 04th June, 2024.

-Sd-

(Court Officer)

08th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*